

3

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

C.P.NO.94/2004 IN
O.A.NO.1227/2002

this the 25th day of May, 2004

Hon'ble Shri V.K.Majotra, Vice Chairman (A)
Hon'ble Shri Kuldip Singh, Member (J)

Mohan Lal S/o Shri Sohan Lal
R/o Flat No.200, Shri Ram Nagar Extn.,
Kalwad Road, Jhobwara, Jaipur, Rajasthan,
R/o C/o Smt.Santosh
RZ-C-196, Gali No.6, Madhu Vihar,
Palam, New Delhi.

-Petitioner

(By Advocate: Shri U.Srivastava)

Versus

Shri Ram Mohan Aggarwal
General Manager, Northern Western Railway,
Jaipur.

-Respondent

O R D E R (ORAL)

Shri V.K.Majotra, VC(A)

Heard the learned counsel for the parties.

Respondents have passed an order dated 29.4.2004 in pursuance of the Tribunal's directions contained in order dated 28.4.2003 in OA 1227/2002 whereby the applicant has been directed to be engaged as a fresh face substitute in Group 'D' as per Railway Board's instructions. As such CP stands disposed of and notices issued to the respondents are discharged.


(Kuldip Singh)
Member (J)

/kdr/


(V.K.Majotra)
Vice Chairman (A)

25.5.04